

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 94/11	TP 223/17	Hearing	391 / 394	Idyllic Comfortek Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AKSHAY JAIN 9036789829	PETITIONER	Akshay for AH LAW FIRM

Counsel for petitioner is present. Assistant from OL office is present. None appeared from ROC office. It appears that one Standing Counsel Smt. M.R. Sinchana reported that she would file memo of appearance for ROC and RD. Till date, she has not filed. Therefore, notices to go to ROC and RD. Counsel for petitioner is directed to serve notices on ROC and RD intimating the next date of hearing.

List it on 23.08.2017.


MEMBER (J)